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**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

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**ORDER SHEET**

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**ORDERS OF THE TRIBUNAL**

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15.10.2010

OA 379/2010 with MA 231/2010

Mr.P.N.Jatti, counsel for applicant.

Mr.Anupam Agarwal, counsel for respondents.

Learned counsel for the applicant seeks permission to withdraw this OA at this stage with a liberty reserved to him to file a substantive OA for the same cause of action.

In view of what has been stated above, the applicant is permitted to withdraw this OA in the aforesaid term.

No order is required to be passed in the MA, which shall also stand disposed of alongwith the OA.

*Anil Kumar*

(ANIL KUMAR)  
MEMBER (A)

*M.L.Chauhan*  
(M.L.CHAUHAN)  
MEMBER (J)

copy given to  
No. 939 & 940

18/10/10

*VK*